NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 12.07.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.30/ BB/17		Admission	Rule-6 of IB	Innovation Healthcare Pvt. Ltd., Vs Vikram Hospital Pvt. Ltd.

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

1. Uday Shaukar Asste Counsel for Operational Greditor Responder

2. Madhumahan T carel for Repondent

Respondent

Counsel for petitioner is present. M/s. Sharath & Associates have already filed vakalat for respondents.

For objections, list it on 18.08.2017.

MEMBER (J)